COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 94 OF 2016

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rajasthan Rajya Vidhyut Utpadan Nigam Ltd. ... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Bipin Gupta

Mr. Paramhans for R-2 to 4

ORDER

List the matter for hearing on <u>6-2-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

tpd/js